

Misc. (B) 28/2020

Present: Shri C. B. Gogoi, Sessions Judge, Udalguri.

Order

05-03-2020

Seen petition No. 240/2020 filled by one Suban Hiyal seeking bail for accused Rabet Hiyal.

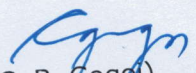
Allegation against accused is commission of rape of the informant inside her house while she was alone.

I have gone through the contents of the case diary which also sufficiently indicates that the accused was involved in the commission of the offence of rape of the informant taking advantage of absence of other family members.

So, having found credible materials against the accused, the bail petition stands rejected.

Send back the case diary in closed cover.

Copy sent


(C. B. Gogoi)
Sessions Judge, Udalguri
Dist Udalguri, BTAD Assam